

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4650
ANSWERED ON:23.04.2013
LEVY SUGAR FUND
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any proposal for revision of transportation charges in respect of releasing Levy Sugar Price Equalisation Fund (LSPEF);
- (b) if so, the details thereof;
- (c) whether necessary compliance has been reported by Karnataka Government with regard to submission of clarification/documents for revision of levy margin and release of LSPEF; and
- (d) if so, the details thereof and the time by which a final clearance is likely to be given in this regard by the Union Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b) Yes Madam. The proposals from the Government of Karnataka for revision of the levy sugar margins including transportation charges for distribution of sugar for the years 2003-04 to 2010-11 have been received.
- (c) & (d) On receipt of the requisite clarification/ complete documents, the Central Government has revised the margins (except for transportation charges of retailers) for the years 2003-04 to 2008-09 on provisional basis vide sanction letter dated 18.04.2013. The proposals for revision of the margins for the years 2009-10 and 2010-11 have been received on 20.04.2013 and are under examination. The margins would be revised within a period of three months on the receipt of the complete documents from the State Government.